

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1091(ND)18

COARM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2019**

**NAME OF THE COMPANY: M/s. Pro Sportify Pvt. Ltd. V/s. M/s. vivid IT
Solutions Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

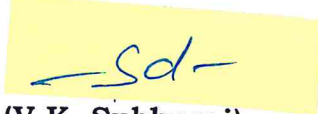
Present: Mr. Anurag Bhatt, Counsel for the IRP

ORDER

Mr. Anurag Bhatt, Ld. Counsel appearing for the IRP ~~has~~ submits that certain documents have been handed over by the ex-directors, the same however need verification. These shall be handed over to the RP proposed by the CoC Mr. Bimal Kumar Sharma. The application for confirmation of the RP is yet to be listed before this bench.

To come up on for further consideration on 28th January, 2019.

No further directions recalled for in respect of the ex-directors at this point of time.



**(V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**